

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP No.662/2018  
OA No.3374/2014**

New Delhi this the 25<sup>th</sup> day of March, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

Saurabh Raghav  
S/o Late Sh. Vinay Kumar  
R/o 177, Defence Estate  
Phase – I, Gwalior Road, Agra, U.P.  
Presently at C/o Gaurab  
G-201, Mitra Vihar, DMRC Apartment, Najafgarh  
Delhi – 110043.

... Petitioner

(By Advocate: Mrs. Priyanka Bhardwaj for Mr. M.K. Bhardwaj)

Versus

1. Sh. Sanjay Mitra  
Secretary  
Ministry of Defence  
South Block, New Delhi.
2. Lt. Gen. S.K. Srivastava  
Engineer in Chief  
E-in-C Branch  
Army HQ, Kashmir House  
DHQ, New Delhi.
3. Sh. Vikas Samyal  
Commandant  
509 Army Base Workshop, Agra Cantt.

... Respondents

(By Advocate: Mr. Manjeet Singh Reen)

**O R D E R (Oral)**

**Ms. Nita Chowdhury:**

This CP is filed against the non-compliance of the order of the Tribunal dated 13.07.2016 passed in OA No. 3374/2014. The case of compassionate appointment has now been considered and the

decision taken in this matter vide letter dated 19.07.2018 has been annexed therein.

2. In view of the detailed reply given by the respondents, we find no case of contempt having been made out and the CP is accordingly closed. Notices are discharged. However, the respondents themselves have advised the applicant of this OA to apply afresh, if he so desires, for consideration under the category of compassionate appointment. No costs.

**(S.N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

/1g/